

**Annexure -7**

**Name of Corporate Debtor : D. I. Steels Private Limited**


**Date of Commencement of CIRP Process : 13.11.2024**

**List of Creditors as on : 25.01.2025**

**List of Operational creditors (Government Dues)**

Sl.	Department	Government	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC					
1	Income Tax Officer TDS-1(2)(1)	Central	26.11.2024	20,54,870	20,54,870	Operational Unsecured	No	0.73	Nil	Nil	Nil	20,54,870	Provisionally Admitted
				20,54,870	20,54,870			0.73					

(Amount in ₹)

  
**Anish Gupta**  
**RP - D. I. Steels Private Limited**  
**(In Liquidation)**  
**IBBI/IPA-002/IP-N00285/2017-18/10843**

